

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 83 of 2013**

**Dated : 3<sup>rd</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Dharma Port Company Ltd. .... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. R.M. Patnaik  
Mr. Raj Bhushan Shinde**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Ms. Swapna Seshadri for  
Mr. Hasan Murtaza for R-4**

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for hearing on **24.09.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vt